

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-506
IB-2161/ND/2019,
IA/5023/2020, IA/2597/2022

IN THE MATTER OF:

Arun Kumar Goel

....Applicant

Vs.

M/s Ankur Roller Flour Mills Pvt. Ltd.

....Respondent

SECTION

U/s 9 of IBC

Order delivered on 02.12.2022

CORAM:

**JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant/RP : Mohit Nandwani Adv
For the SRA : Adv. Abhishek Anand and Adv. Sahil Bhatia
For the RA : Milan Negi Advocate

ORDER

IA/5023/2020 & IA/2597/2022:

We have heard the Counsels for both the parties. With consent of both the parties, all the IAs be posted to **12.12.2022** for arguments.

-sd-

**(RAHUL BHATNAGAR)
MEMBER (T)**

Md Saddam

-sd-

**(JUSTICE TELAPROLU RAJANI)
MEMBER (J)**